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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 632/16	TP 278/17	Acceptance of Chairman's Report	391-394	Mantri Mansion P. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SHRUTI JERE BALUNAIR APPLICANT COMPANY  
FOR CYRIL AMARCHAND COUNSEL  
MANGALDAS  
9900053088

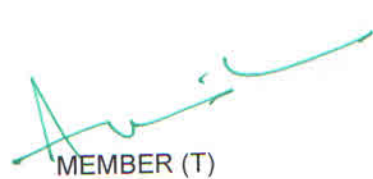


Counsel for petitioner is present. Today, the matter is listed for acceptance of the Chairman's report.

We have seen the Chairman's report. Chairman's report is accepted.



MEMBER (J)



MEMBER (T)